

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 7357 of 2013**

-----  
**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

-----  
For the Petitioner : Mr. Shreshth Gautam, Advocate  
For the Respondents :

-----  
**05/ 10.09.2021** Heard through V.C.

2. At the request of learned counsel for the petitioner,  
put up this case on **23.09.2021**.

**(Deepak Roshan, J.)**

Pramanik/